

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IRP of M/s Fateh Leasing and finance Pvt Ltd
Vs
Bank of Baroda and Another

MAIN PETITION NUMBER : CP(IB)/153(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA/1330/(CHE)/2024

ORDER

Present: None for Applicant.

Mr. Ramasubramanian, Ld. Counsel for R1.

Reply / Counter is stated to have been filed. The same has not been placed before us.

List the application for hearing on **05.09.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)